

## DRIED EDIBLE MUSHROOMS (GRADING AND MARKING) RULES, 1972

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## DRIED EDIBLE MUSHROOMS (GRADING AND MARKING) RULES, 1972

DRIED EDIBLE MUSHROOMS (GRADING AND MARKING) RULES, 1972

### **1. Short title and application :-**

- (1) These rules may be called Dried Edible Mushrooms (Grading and Marking) Rules, 1972.
- (2) They shall apply to dried edible mushrooms of the varieties produced in India.

### **2. Definitions :-**

In these rules,-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India ;
- (2) "Mushroom" means dried edible mushroom ;
- (3) "Schedule" means a Schedule appended to these rules.

### **3. Grade designation :-**

The grade designation to indicate the quality of dried edible mushrooms shall be as set out in column 2 of Schedule 1.

### **4. Definition of quality :-**

The quality indicated by the respective grade designations shall be as set out against each grade designation in columns 3 to 6 and the general characteristics applicable to all the grades as set out in column 7 of Schedule 1.

### **5. Grade designation mark :-**

The grade designation mark shall consist of a label specifying the grade designation and bearing a design (consisting of an outline map of India with the word "AGMARK" and the figure of the rising sun, with the words "Produce of India") and resembling the one as set out in Schedule II.

### **6. Method of marking :-**

(1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser and shall clearly show the following particulars, namely:

- (a) Commodity and grade designation
- (b) Net weight
- (c) Date and place of packing

(2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said Officer or an Officer authorised by him in this behalf, provided that the private trade mark does not represent quality or grade of edible mushrooms different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

### **7. Method of packing :-**

- (1) Only strong, sound, clean and dry and durable containers, as may be prescribed by the Agricultural Marketing Adviser shall be used for packing. They shall be free from any insect or fungus infestation and shall also be free from any undesirable odour.
- (2) The containers shall be securely closed and sealed in such manner as may be prescribed by the Agricultural Marketing Adviser.
- (3) Each package shall contain only dried edible mushroom of the varieties mentioned in Schedule 1.

**8. Special conditions of certificate of authorisation :-**

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the following special conditions shall be observed by the packers to the satisfaction of Agricultural Marketing Adviser, namely:

(i) An Authorised packer shall make such arrangements for analysis of dried edible mushrooms, as may be prescribed by the Agricultural Marketing Adviser.

(ii) An authorised packer shall provide all facilities to the Inspecting Officer duly authorised by the Agricultural Marketing Adviser for sampling, testing and such other matters as may be necessary in connection with grading and Agmarking of dried edible mushrooms.

**9. Fumigation :-**

If an Agmarked dried edible mushroom consignment is exported by land or water route, then it shall be necessary to get the consignment fumigated at exporters' cost within 15 days of actual export through the authorised fumigation agencies duly supported by a Fumigation Certificate issued by the said agency. For consignment of dried edible mushroom sent by air, fumigation may be voluntary.

SCHEDULE 1

SCHEDULE 1

(See rule 3 and rule 4) Grade designations and definitions of quality of dried edible mushrooms (Gucchi) (black Indian Morels) of the bot Morchella auqusticeps and Morchella conica.	
characteristics No. designation _____	General characteristics Ma
tail (c) brokens weight stalk) in _____ cms. Pieces Foreign (d) matter (e)	
produce shall be fully Special dried and shall not contain moisture in excess of 12 per cent, by weight. 2 Special 1.2 5.0 2.0 2.5 2. The pr stones, stand, mud, etc. 3 Standard 2.5 5.0 2.0 2.5 3. The produce shall be free from varieties of mushrooms other than the three varieties Schedule. 4 General 5.0 5.0 2.0 2.5 4. The produce shall be free (Stand-bag/ from apparently visible pockets) insects, mould, etc. clippec The produce shall have characteristic 6 B.S. Grade flavour of dried edible (b) mushroom and shall be free from off-flavour and the product unless specifically mentioned otherwise	
Tolerance.- Dried edible mushrooms having a maximum tail length prescribed for the next lower grade shall be allowed upto a maximum stalk of dried edible mushroom above the sand-bags and sand-pocket above the root. (b) B.S. Grade.- Means the produce which does not this Schedule but is in accordance with the specifications of the importer (buyer) contained in a firm order (Firm Order means an Older gi in India which is accompanied by a letter of Credit or to her documentary evidence to show that the exporter has received an order or a gi in specifications to the Agmark grades). (c) Brokens.- Means heads which have lost more than one-fourth of the surface but are larger than the combed coincical or umbrella shaped structure above the stalk or the tail of edible mushroom). (d) Pieces.- Means pieces of head of any c measure less than 05 cm. in length. (e) Foreign matter.- Means sand, sand-bags, stones, splinters, mud and any other organic or inorgan Means the bottom portion of the stalk usually filled with earth or sand. (g) Harvest year.- Means the year beginning from 1st April and end Export year beginning from 1st April and ending on 31st March each year.	

SCHEDULE 2

SCHEDULE 2

(See rule 5) Design for the Grade designation mark .